NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 80(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY:

Prinic Sagar Jasiya & Anr.

V/s.

M/s. Shakti Spinner Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Order

The matter has been transferred from Court No. II and fixed for proper orders. List on 04.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

12th August, 2016 (P.K. Sud)

C.P No. 80(ND)/2012 NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

7th Floor, Block-3 C.G.O Complex, Lodhi Road, New Delhi-110003.

Date: - 12.08.2016

To

Manjeet Singh Deputy Offiial Liquidator National Company Law Tribuna Chandigarh Bench

Subject:- Transfer of original record in the matter of Mr. Prinic Sagar Jasiya & Anr. V/s. M/s. Shakti Spinner Ltd. In C.P NO. 80(ND)2012.

Sir,

I am to refer to the order passed by the New Delhi Bench on 12.08.2016, to transfer the above stated record in the matter of Mr. Prinic Sagar Jasiya & Anr. V/s. M/s. Shakti Spinner Ltd. In C.P No. 80(ND)/2012 to the Chandigarh Bench as the territorial jurisdiction falls with the Chandigarh Bench. Therefore, the record is bening sent through Shri Anil Kumar, L.D.C., Chandigarh Bench, who is on official tour at Delhi.

Yours faithfully,

(Vikram Singh) Deputy Director

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